

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12469/2010

(From the judgement and order dated 27/01/2010 in SA No. 115/2010
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

GURU CHARAN SINGH Petitioner(s)

VERSUS

STATE OF U.P.& ORS. Respondent(s)

(With prayer for interim relief and office report)

Date: 31/01/2011 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIKFor Petitioner(s) Ms. Sunita Pandit, Adv.
Mr. Avnish Singh Yadav, Adv.
Mr. Ram Shoroman Yadav, Adv.
Mr. Himansu Tyagi, Adv.
Mr. Ujjawal Pandey, Adv.
Mr. Ankur Yadav, Adv.
Ms. Asha Gopalan Nair, Adv.For Respondent(s) Mr. Brajesh Verma, Adv.
Mr. Yatish Mohan, Adv.
Mr. E.C. Vidya Sagar, Adv.UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

Request for grant of time for filing rejoinder is
rejected.(Ravi P. Verma)
Court Master(M.S. Negi)
Court Master